

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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REMINDER-I

To

The Principal District & Sessions Judge,  
Anantnag/ Bandipora /Budgam/ Jammu/Kargil/  
Kulgam/Kupwara and Pulwama.

No.: 28529-36-ST3

Dated: 24-1-017

Sub:- Rajya Sabha Unstarred Question No. 2012 for 02-12-2016 raised by  
Shri Husain Dalwal, MP, regarding 'Government Litigations'.

Sir,

In reference to this Registry's Letter No. 25592-93/Sts. Dated 20-12-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **THREE** week's.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(K. K. Sharma)

Asstt.Registrar(Sts.)

24/1/2017

No: 28537 → / Sts.

Dated: 24-1-017

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.

Asstt. Registrar(Sts.)

24/1/2017